

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 3681
TO BE ANSWERED ON 11.08.2026**

MULTI SECTOR DEVELOPMENT SCHEME

3681. ADV K. FRANCIS GEORGE:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Ministry has received any proposal for establishing specialized, multi-sector developmental schemes tailored to assist vulnerable and marginalized traditional communities facing displacement from extreme coastal and river erosion in the State of Kerala, if so, the details thereof;
- (b) whether central funds will be routed to build dedicated transit homes and provide permanent livelihood resettlement solutions for these marginalized groups, if so, the details thereof;
- (c) the total population of traditional fishing and coastal working communities officially classified as displaced due to extreme climate vulnerabilities;
- (d) whether the Ministry provides low-interest institutional credit to help these displaced groups to set up replacement cooperative business units; and
- (e) if so, the details of inter-departmental steps taken to ensure that education and basic healthcare accessibility are sustained during community resettlement phases?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI B.L.VERMA)**

- (a): No such proposal has been received in the Ministry.
- (b): Does not arise in view of the (a) above.
- (c): No such information is available in the Ministry.
- (d) & (e): Does not arise in view of the (c) above.
